To to (LEWIO I)

## **Declaration of Assets and Liabilities**

Years 2022 - 23

I Alok Kumar Singh

, son of Late Ram Kumar Singh

aged 51 years, belonging to Assistant, Bihar Vidhan Sabha service and presently working as Assistant, Bihar Vidhan Sabha, Patna (Bihar) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouses	Dependant-1	Dependant-2	Dependant-3
No. (i)	Cash		Name (s)	Name	Name	Etc.Name
(ii)	Deposits in	Nil	Nil	   Nil	Nil	Nil
	Banks, Financial Institutions and Non-Banking Financial Companies			T	1141	1111
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler  BR-01EA2038 Activa BR-01EL6940 Hero	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Wife 70 gram (3,50,000/-)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/Interests	Nil	Nil	Nil	Nil	Nil

<u>Note</u>: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. ' No.	Description .	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Agriculture Land 05 Bigha (Joint Family) (Mother & Two brother)	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential)  - Location(s)  - Survey / door number (s)  - Extent (Total measurement)  - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Village-Deomalpur, P.sShapur, Dist-Bhojpur 02 Kattha (Joint Family)	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Description	Name & address of Bank / financial	Amount outstanding as on		
(i) Loans from Banks	S.B.I. Bank, Patna			
	HDFC Bank, Patna	8,50.000.00		
(ii) Loans from financial institutions	Nil	Nil		
(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil		
(b) dues to departments dealing with supply of water	Nil	Nil		
(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(ii) Loans from Banks  (iii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water (c) dues to departments dealing with	(i) Loans from Banks  (ii) Loans from Banks  (iii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with  Nil		

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil .	Nil .
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	DELP S 3364 R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

## c. Personal Detail

GPF/CPF/PRAN No.		PTS/BLA-1132									
Gender	<b>:</b> -	N	M (M/F			r)					
Date of Birth	:- 2		7	0	0 2 1 9 7 2				2	DD/MM/YYY	
Class/Group	:-	;- B			(A/B/C)						
Cadre	:-	Assistant, Bihar Vidhan Sabha Secretariat, Patna									
		88		e e.g. I har Se					ative S	ervice,	
Home District	:-	Bhojpur (Bihar)									

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Al. K. Keemal Singh

Name of Employee: Alok Kumar Singh

Place: Patna Designation: Assistant

Date: 3/2/2023 Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.